

THE HIGH COURT OF ORISSA: CUTTACK

Store and Purchase Section

No.III-A-03/2026- 15448 Date: 06.10.2026

N O T I C E

Pursuant to Court's Tender Call Notice No. 14643 Dtd. 22.09.2026, it is hereby notified that "DIGANTA, Prachi Enclave-II, Chandrasekharapur, Bhubaneswar" has been declared as the successful bidder and selected for undertaking the work of designing and printing of 500 copies of Legal Dictionary for the Court in accordance with the terms and conditions stipulated in the Tender Call Notice.

The Work Order for the same has already been issued in favour of the successful bidder.

By order


Registrar (Judicial)

Memo No.: 15449(2)

Date: 06.10.2026

Copy forwarded to:

1. Superintendent, IT Cell for uploading the same on the website of High Court of Orissa.
2. Notice Board of the Court


Registrar (Judicial)